

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT -II)

Item No.201
IB-250/ND/2023
RA-22/2024

IN THE MATTER OF:

ICICI Prudential Real Estate AIF-1

... Applicant/Petitioner

Versus

Golfgreen Infra Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 09.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Mohd. Shahan Ulla

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

RA-22/2024: As prayed by the Ld. Counsels for the parties jointly, the hearing is deferred to 30.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)